

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 110
IA No. 158/JPR/2024
CP No. (IB)- 65/95(1)/JPR/2023
Under Section 95(1) of IBC, 2016

In the matter of:

Indian Bank

... Applicant/Creditor

Versus

Vikas Aggarwal

... Guarantor/Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

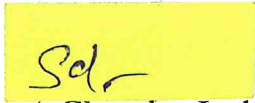
For the Applicant : None appeared
For the Respondent : Sandeep Pathak, Adv.
Vartika Mehra, Adv.
Ajay Kumar, Adv.
Stuti Vatsa, Adv.

ORDER

None appears on behalf of the Petitioner. Mr. Sandeep Pathak, Adv. along with Ms. Vartika Mehra, Adv. & Ajay Kumar, Adv. appearing on behalf of the Respondent. It is submitted by learned counsel for the Respondent that State Bank of India has already filed Section 95(1) application before the NCLT, Delhi Principal Bench against the Respondent. List the matter on 07.05.2024.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

April 15, 2024